

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
COURT-VI

Item No. 625
Company Appeal-35/252/ND/2024

IN THE MATTER OF:

M/s. GalovaMarketing Pvt. Ltd.

...APPELLANT

Vs.

ROC

...RESPONDENT

Section
U/s 252

Order delivered on 18.07.2024
HYBRID HEARING (PHYSICAL & VC)

Coram:

SHRI MAHENDRA KHANDELWAL, HON'BLE MEMBER (JUDICIAL)
SHRI RAHUL BHATNAGAR, HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Appellant/Petitioner: Adv. Awnish Kumar

For the Roc : Adv. Jyoti Khurana

For the IT Department :

ORDER

Due to paucity of time, the matter is adjourned to **12.09.2024**.

Sd/-
(Rahul Bhatnagar)
Member (T)